

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.13841 of 2013

Ramashish Ram

... .. Petitioner/s

Versus

The State of Bihar and Ors.

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr. Aditya Narayan Singh-1, Advocate
For the Respondent/s : Mr. Anwar Karim, AC to GP- 10

CORAM: HONOURABLE MR. JUSTICE PARTHA SARTHY
ORAL ORDER

18 03-04-2026 The counter affidavit filed on behalf of respondent no.5 is available in record of learned counsel for the parties, however the same is not available in the record of the Court.

2. Learned counsel for the State of Bihar to file a fresh copy of the counter affidavit of respondent no.5 by 16.4.2026.

3. Put up this case on 17.4.2026.

(Partha Sarthy, J)

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